

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 30.01.2017

ORDER NO. 14 of 2017

Hon'ble President may please to partially modify the sitting notified vide Order no. 12 of 2017 for **CESTAT Delhi** for to the extent indicated below :-

On 30.1.2017 at 10.30 a.m. Hon'ble Ms. Archana Wadhwa, Member (J) and Hon'ble Shri B. Ravichandran, Member (Technical) will hear Service Tax Division bench matters.

On 30.1.2017 at 02.30 p.m. Hon'ble Ms. Archana Wadhwa, Member (Judicial) will hear Single Member bench matters as notified.

By Order



(A.Mohan Kumar)^{30/1}
Registrar

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Registrar